

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2269
ANSWERED ON 14/03/2023

BENEFICIARIES UNDER PMAY-G

2269. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of applications received and beneficiaries under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during each of the last four years, State-wise;
- (b) the details of targets fixed and achievements made so far under the PMAY-G, State-wise;
- (c) the total number of houses sanctioned as well as beneficiaries under the said yojana during each of the last four years, State-wise; and
- (d) the rank of Tonk and Sawai Madhopur districts of Rajasthan in this field?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) No applications from households are required under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) as the beneficiaries are identified based on the housing deprivation parameters under Socio-Economic Caste Census (SECC) 2011 database and finalized Awaas+ list.
- (b) The State-wise details of targets fixed and achievements made so far under PMAY-G is given at **Annexure-I**.
- (c) The details of total number of target given and houses sanctioned during each of the last four years are given at **Annexure-II**.
- (d) Tonk and Sawai Madhopur districts have been allocated a target of 59,192 and 40,248 houses respectively by Rajasthan State under Pradhan Mantri Awas Yojana-Gramin (PMAY-G), out of which 50,415 and 35,165 houses have been sanctioned to the beneficiaries by the State and 42,453 and 31,372 houses have been completed as on 9.3.2023. As per the Performance Index Dashboard of the PMAYG, the ranks of the Sawai Madhopur and Tonk districts of Rajasthan in the country are 475 and 490 respectively whereas in Rajasthan State it is 24 and 26 respectively.

Annexure-I

Statement in reply to part (b) of Lok Sabha Unstarred Question No. 2269 to be answered on 14.03.2023 regarding “Beneficiaries Under PMAY-G”

The State-wise details of targets fixed and achievements made as on 07.03.2023 under PMAY-G

(units in Nos.)

S.No	Name of the State/UT	Target allocated	Houses completed
1	Arunachal Pradesh	38,384	12,286
2	Assam	20,84,070	8,19,662
3	Bihar	38,64,565	34,92,661
4	Chhattisgarh	11,76,150	8,44,946
5	Goa	1,707	141
6	Gujarat	6,33,772	4,03,746
7	Haryana	30,789	24,013
8	Himachal Pradesh	15,483	12,012
9	Jammu And Kashmir	2,01,230	1,34,327
10	Jharkhand	16,03,268	14,57,639
11	Kerala	42,212	26,845
12	Madhya Pradesh	37,76,584	33,00,298
13	Maharashtra	14,71,359	10,13,103
14	Manipur	46,166	19,884
15	Meghalaya	80,848	34,923
16	Mizoram	20,518	6,509
17	Nagaland	24,775	5,239
18	Odisha	26,95,837	17,16,447
19	Punjab	41,117	26,650
20	Rajasthan	17,33,959	15,93,168
21	Sikkim	1,409	1,100
22	Tamil Nadu	8,17,439	4,90,353
23	Tripura	2,82,238	2,02,852
24	Uttar Pradesh	34,78,718	25,98,938
25	Uttarakhand	47,654	27,925
26	West Bengal	46,18,847	33,97,136
27	Andaman And Nicobar	1,631	1,193
28	Dadra and Nagar Haveli & Daman And Diu	6,831	3,408
29	Lakshadweep	45	44
30	Puducherry*	-	-
31	Andhra Pradesh	2,56,270	48,856
32	Karnataka	3,07,746	1,01,678
33	Telangana*	-	-
34	Ladakh	1,992	1,429
	Total	2,94,03,613	2,18,19,411*

* Telengana and Puducherry are not implementing PMAY-G

Annexure-II

Statement in reply to part (c) of Lok Sabha Unstarred Question No. 2269 to be answered on 14.03.2023 regarding “Beneficiaries Under PMAY-G”

The details of target allocated and houses sanctioned during each of the last four years under PMAY-G.

(units in Nos.)

S. No.	Name of the State/UT	2018-19		2019-20		2020-21		2021-22	
		Target allocated	Houses sanctioned	Target allocated	Houses sanctioned	Target allocated	Houses sanctioned	Target allocated	Houses sanctioned
1	Arunachal Pradesh	0	0	7,500	7,466	13,279	11,910	6,384	5,668
2	Assam	0	0	2,56,043	2,27,882	3,65,976	2,76,009	12,02,237	10,84,314
3	Bihar	0	0	12,92,121	12,89,265	2,49,749	2,41,520	11,49,947	10,03,753
4	Chhattisgarh	3,48,960	3,48,960	1,51,100	1,51,099	1,57,815	1,57,815	0	0
5	Goa	0	0	0	0	1,280	-	0	0
6	Gujarat	0	0	1,07,100	1,05,691	1,11,775	1,01,411	25,589	22,788
7	Haryana	0	0	0	0	1,249	702	8,038	7,631
8	Himachal Pradesh	0	0	871	871	3,903	3,898	3,514	3,495
9	Jammu And Kashmir	0	0	54,293	54,259	48,779	48,354	63,426	62,356
10	Jharkhand	1,38,884	1,38,822	3,22,000	3,21,701	3,48,973	3,47,389	4,03,504	3,95,082
11	Kerala	0	0	0	0	0	0	13,307	13,141
12	Madhya Pradesh	5,65,914	5,65,670	6,00,000	5,99,797	6,25,000	6,24,498	11,47,991	11,31,509
13	Maharashtra	68,109	67,310	3,52,384	3,11,413	2,85,841	2,77,503	3,91,921	3,89,308
14	Manipur	0	0	8,900	8,849	15,842	15,440	11,684	9,221
15	Meghalaya	0	0	17,200	17,156	24,903	24,218	18,000	7,824
16	Mizoram	0	0	1,500	1,500	5,438	5,432	6,980	6,980
17	Nagaland	0	0	5,900	5,900	9,703	7,935	4,933	4,851
18	Odisha	2,55,958	2,55,882	6,84,433	6,56,928	2,01,333	1,88,550	8,17,513	8,14,030
19	Punjab	0	0	10,000	9,995	0	0	17,117	16,287
20	Rajasthan	2,13,204	2,12,737	4,50,816	4,44,918	1,99,046	1,96,670	3,97,006	3,94,454
21	Sikkim	0	0	0	0	260	260	70	70
22	Tamil Nadu	21,000	21,000	2,00,000	1,86,442	0	0	2,89,887	2,65,112
23	Tripura	0	0	28,838	23,692	0	0	2,28,411	2,06,295
24	Uttar Pradesh	3,10,053	3,09,614	1,72,007	1,71,591	7,32,591	7,32,546	4,33,536	4,33,231
25	Uttarakhand	0	0	-	-	13,399	13,195	3,073	3,010
26	West Bengal	5,85,639	5,85,518	10,26,577	10,26,071	8,91,380	8,90,776	1,71,922	1,59,566
27	Andaman and Nicobar	307	313	249	247	406	405	0	0
28	Dadra And Nagar Haveli	4,585	4,499	0	0	0	0	1,129	692
29	Daman And Diu	0	0	0	0	0	0	53	44
30	Lakshadweep	0	0	0	0	0	0	0	0
31	Puducherry*	-	-	0	0	0	0	-	-
32	Andhra Pradesh	0	0	0	0	0	0	1,79,060	1,78,888
33	Karnataka	0	0	42,267	39,494	0	0	1,41,391	22,444
34	Telangana*	-	-	-	-	-	-	-	-
35	Ladakh	0	0	236	201	478	478	0	0
	Total	25,12,613	25,10,325	57,92,335	56,62,428	43,08,398	41,66,914	71,37,623	66,42,044

* Telengana and Puducherry are not implementing PMAY-G
